

(6)

18-12-92

Mr. A.S. Khandeparkar, Counsel
for applicant.

Mr. J.R. Sawant, Counsel for respondents.

Admit-

Connect this case with O.A. nos 731/91
and 733/91.

Put in sine-die list.

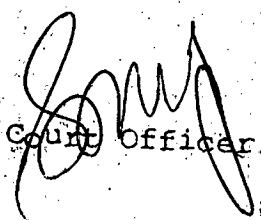
U. Sawant
(USHA SAVARA)
M(A)

by
(F.S.R. DHAON)
V.C.

Notice is issued to
both the side on 17-2-94

180

Notice dtd. 17-2-94 issued
to Applicant read back
inserted
no

PER TRIBUNAL	DT	3/2/94
As per direction of the Hon'ble Vice Chairman dated 24.8.93, the matter is taken up from Sine-die list, Fixed for Final Hearing on 16/9/94 Issue notices to the parties as per order dated		
 Court Officer		